

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : GRIDCO Ltd.

Respondent : NTPC Ltd.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Parties Present : Shri R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. The Review Petition shall be listed for hearing on **28.11.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

